

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION & BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) and (b). The information is being collected and will be laid on the Table of the House as early as possible.

Amount spent on importing of Drugs

5745. **SHRI CHIRANJI LAL SHARMA:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) total amount spent on importing drugs during 1980-81; and

(b) total amount to be spent on importing drugs during 1981-82?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICAL AND FERTILIZERS (SHRI DALBIR SINGH): (a) The c.i.f. value of imports of canalised drugs made during 1980-81 (up to 15th March, 1981) by the State Chemicals and Pharmaceuticals Corporation of India Ltd. (CPC) is Rs. 26.58 crores.

(b) This information is not available at this stage.

Criteria adopted by R.E.C. for declaring a Village Electrified

5746. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of ENERGY be pleased to state:

(a) the criteria adopted by the Rural Electrification Corporation and the various State Electricity Boards for declaring a village electrified.

(b) whether 'total' electrification of the village in this context means the provisions of electric connections to all the households within the limits of a census village;

(c) if not, the exact definition of the 'total electrification' of the village and fate of the left out hamlets;

(d) whether any realistic definition would be adopted so as to give the exact picture of the process of electrification in the country; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). According to criteria adopted by the Government of India, if electricity is being used for any purpose whatsoever viz., agricultural, industrial or domestic, within the revenue limits of a village, the village concerned is classified as an 'electrified village'.

(c) to (e). Once electricity is made available to the village, it is for the intending consumers to avail of the facility. As regards extending electricity to the left-out hamlets, Rural Electrification Corporation has been sanctioning loans for electrification of these areas under its mini-schemes. Similarly, if additional load potential is developed subsequent to the completion of an R.E.C. scheme, the Corporation has been sanctioning loans for electrification of pumpsets, industries, etc., under its Special Project (Agriculture) Schemes and Special Project (Industry) schemes. It is for the State Electricity Boards, local bodies and the consumers such as households and industries etc. to avail of the electric connections.

Per capita consumption of electricity for Domestic and Industrial purposes at the end of each Five Year Plan

5747. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of ENERGY be pleased to state:

(a) the per capita consumption of electricity for domestic/industrial purposes, separately for the country

and each one of the States at the end of each one of the Five year Plan;

(b) the target fixed for this purpose by each one of the States as above for the entire country by the end of the Sixth Five Year Plan;

(c) whether some of the villages in hill States/regions do not get electrified as per existing norms fixed by the R.E.C.;

(d) if so, the nature of these norms and whether any relaxation would be given in respect of hill States/regions; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The per capita consumption of electricity for domestic as well as industrial purposes separately for the country and of each State at the end of each Five Year Plan is indicated in the enclosed statement. (Annexure-I).

(b) No target has been fixed for consumption of electricity for domestic /industrial purposes by the end of the Sixth Five Year Plan in the Sixth Plan document prepared by the Planning Commission. The per capita consumption All India (utilities and non-utilities) would be of the order of 210 Kwh by the end of Sixth Plan whereas it would be of the order of 202 Kwh by the end of Sixth Plan in utilities only. The per capita consumption of electricity in utilities statewise for the year 1984-85 is enclosed. (Annexure II).

(c) Rural Electrification Corporation has been providing financial assistance for rural electrification schemes of hilly areas on concessional terms and conditions applicable to under developed areas. The schemes are formulated and, after sanction of financial assistance by the Corporation, implemented by the State Electricity Boards and, in the State where there is no State Electricity Board, by the concerned Department of the State Government. While formulating norms for sanction of schemes, the Corporation has taken into account the conditions obtain-

ing in the backward/Under-developed areas in hilly States/regions. It is considered that with proper project formulation and concerted efforts for their implementation, the State Electricity Boards/Electricity Departments will be in a position to include even very backward areas under rural electrification schemes. The Corporation has sanctioned 506 schemes for financial assistance of Rs. 218.35 crores upto the end of January, 1981 for electrification of 37625 villages in hill areas of different States. Under these schemes, 15528 villages have been electrified upto the end of September, 1980 for which period reports are available.

(d) and (e) The schemes for hill areas to be eligible for financial assistance from the Corporation are required to achieve net return of 6% or a gross return of 10% at the end of the 7th year, break-even at the end of 25th year and a net return of 3½% at the end of the 15th year on the capital base. The investment on 11 KV (Main and Spur) lines is excluded from the capital base of the project for the purpose of computation of return on investment. The loan is to be repaid over a period of 30 years. There is a moratorium on repayment of principal for the first Five years. The rates of interest vary from 6% to 9½% with rebate of ¼% at all stages for prompt payment. The viability criteria, period of repayment and the rates of interest indicated above are more liberal as compared with the viability criteria, period of repayment and rates of interest applicable to Ordinary Backward (OB) areas and Ordinary Advanced (OA) areas. The Corporation has been following a liberal and flexible policy in the matter of extending financial assistance for electrification of backward areas and so far as no scheme received from any SEB has been refused sanction during the last few months, merely on the ground that it is not financially viable. While a general relaxation in viability norms is not considered necessary, individual cases requiring relaxations are considered as and when they arise.

Statement*Statewise per capita consumption of Electricity for Domestic and Industrial purposes*

END OF 1ST PLAN/END OF IIND PLAN/END OF 3RD PLAN

Name of the Region/State	(12/55)**		(1960-61)		(1965-66)	
	Domestic	Industrial	Domestic	Industrial	Domestic	Industrial
<i>Northern Region</i>						
1. Haryana	*	*	*	*	*	*
2. Himachal Pradesh	2·51	4·68
3. Jammu & Kashmir	1·60	1·29	6·29	1·96	2·51	6·68
4. Punjab	2·87	8·11	3·44	21·34	4·75	83·46
5. Rajasthan	0·58	1·15	1·03	8·32	1·64	15·94
6. Uttar Pradesh	1·06	4·19	1·67	8·70	2·30	27·10
7. Chandigarh	*	*	*	*	*	*
8. Delhi	23·67	32·09	36·50	99·04	53·90	80·76
9. PEPSU	1·32	3·18
<i>Western Region</i>						
1. Gujarat (Saurashtra)	2·18	9·76	3·47	43·42	5·94	69·50
2. Madhya Pradesh	1·00	6·57	1·40	16·37	2·01	33·46
3. Maharashtra (Bombay)	4·75	42·61	6·58	50·81	9·89	76·17
4. Goa, Daman & Diu	2·75	5·03
5. Dadra & Nagar Haveli
6. Madhya Bharat	1·18	0·93
<i>Eastern Region</i>						
1. Bihar	0·58	5·43	0·96	35·46	1·16	47·50
2. Orissa	0·24	0·33	1·04	40·96	1·52	74·66
3. West Bengal	9·42	44·42	10·11	65·01	12·65	88·15
4. A&N Islands	11·54	5·75
5. Sikkim

* Included in Punjab

N. A.—Not available.

END OF ANNUAL PLAN/END OF 4TH PLAN AND OF 5TH PLAN:

Name of the Region/State	(1968-69)		(1973-74)		(1978-79)	
	Domestic	Industrial	Domestic	Industrial	Domestic	Industrial
<i>Northern Region</i>						
1. Haryana	4.39	49.17	8.34	74.00	15.37	105.75
2. Himachal Pradesh	4.56	4.16	10.96	8.78	12.33	17.32
3. Jammu & Kashmir	12.36	7.92	15.25	14.85	14.48	21.51
4. Punjab	8.89	134.12	14.83	117.82	25.97	153.78
5. Rajasthan	2.14	23.09	3.46	40.43	5.67	59.80
6. Uttar Pradesh	3.24	44.06	4.38	39.33	7.48	51.32
7. Chandigarh	64.73	117.33	63.68	134.18	106.36	160.62
8. Delhi	67.35	107.70	87.35	128.69	105.84	125.41
<i>Western Region</i>						
1. Gujarat	7.65	87.62	11.18	108.99	18.30	156.00
2. Madhya Pradesh	2.99	41.32	3.69	55.32	5.35	73.26
3. Maharashtra	12.58	97.45	15.62	118.20	24.39	142.20
4. Goa, Daman, & Diu	5.97	63.23	13.20	89.05	21.73	141.08
5. D & N Haveli	2.57	4.14	2.91	7.72	8.10	38.63
<i>Eastern Region</i>						
1. Bihar	1.42	49.01	1.87	59.48	2.85	72.78
2. Orissa	1.39	82.79	2.05	84.13	3.73	100.66
3. West Bengal	14.17	87.44	14.99	82.98	13.34	80.97
4. A & N Islands	14.25	6.11	19.01	2.75	13.00	9.42
5. Sikkim	20.88	9.67
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Name of the State/Region	1955**		1960-61		1965-66	
	Domestic	Industrial	Domestic	Industrial	Domestic	Industrial
1	2	3	4	5	6	7
<i>Southern Region</i>						
1. Andhra Pradesh	1.04	2.01	1.97	14.20	2.15	18.96
2. Karnataka	5.52	46.73	3.20	35.60	4.92	42.13
3. Kerala (Travancore Cochin)	1.87	23.77	3.03	23.51	4.66	34.18

Name of the State/Region	195**		1960-61		1965-66	
	Domestic	Industrial	Domestic	Industrial	Domestic	Industrial
4. Tamil Nadu (Madras) .	2.83	12.61	4.54	27.93	5.80	49.91
5. Pondicherry	7.93	66.71
6. Lakshadweep	0.73	2.67
7. Hyderabad	0.58	1.12
<i>North Eastern Region</i>						
1. Assam	0.28	0.13	0.83	2.11	1.70	4.38
2. Manipur	3.44	0.64
3. Meghalaya	@	@	@	@	@	@
4. Nagaland	1.62	0.18
5. Tripura	1.96	0.40
6. Arunachal Pradesh
7. Mizoram	@	@	@	@	@	@
R&ST	0.93	0.82	1.55	5.12
ALL INDIA	2.35	12.98	3.41	28.18	4.73	45.55

@ Included in Assam.

.. Not Available.

** Does not include per capita consumption regarding self generating industries due to non-availability of data.

£ Industrial inclusion per capita from self generating industries.

Name of the Region/State	1968-69		1973-74		1978-79	
	Domestic	Industrial	Domestic	Industrial	Domestic	Industrial
1	2	3	4	5	6	7
<i>Southern Region</i>						
1. Andhra Pradesh	3.01	25.48	4.63	35.65	8.59	56.99
2. Karnataka	6.70	51.27	9.91	196.65	14.83	118.62
3. Kerala	3.93	57.65	6.38	67.42	11.72	73.68
4. Tamil Nadu	7.06	66.57	9.05	68.87	14.47	103.66
5. Pondicherry	8.41	81.45	14.60	100.92	26.21	129.05
6. Lakshadweep	3.67	Neg.	5.29	0.67	13.71	0.75

1	2	8	4	5	6	7
<i>North Eastern Region</i>						
1. Assam	1·98	8·76	2·54	14·19	2·97	27·58
2. Manipur	2·54	0·48	6·62	1·11	3·51	0·51
3. Meghalaya	@	@	@	@	9·48	12·06
4. Nagaland	5·64	0·38	15·42	5·79	7·91	4·90
5. Tripura	2·78	1·13	3·29	1·23	5·53	1·80
6. Arunachal Pradesh	3·95	0·70	5·28	0·87
7. Mizoram	@	@	@	@	4·76	0·55
ALL INDIA	6·04	56·15	8·06	66·67	11·81	84·86

@ Included in Assam.

..Not available.

Statement—II

Annual Per Capita Consumption of Electricity Utilities only (1984-85)

Name of the Region/State	Utilities only (tentative) (1984-85)
<i>Northern Region</i>	
Haryana	360
Himachal Pradesh	136
Jammu & Kashmir	105
Punjab	447
Rajasthan	132
Uttar Pradesh	153
Chandigarh	485
Delhi	484
<i>Western Region</i>	
Gujarat	317
Madhya Pradesh	164
Maharashtra	336
Goa, Daman & Diu	457
Dadra & Nagar Haveli	85

Name of the Region/State	Utilities only tentative (1984-85)
<i>Southern Region</i>	
Andhra Pradesh	174
Karnataka	292
Kerala	174
Tamil Nadu	236
Pondicherry	376
Lakshadweep
<i>Eastern Region</i>	
Bihar	93
Orissa	159
West Bengal	186
A & N Islands	92
Sikkim
<i>North Eastern Region</i>	
Assam	60
Manipur	40
Meghalaya	101
Nagaland	111
Tripura	39
Arunachal Pradesh	36
Mizoram	56
All India	202

NOTE: The per capita consumption figures estimated for 1984-85 are based on the demands in the utilities only and are tentative as the population figures have also been estimated.

District Radio Stations in Sixth Plan

5748. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any allocation has been made for the provision of "District Radio Stations" in the Sixth Five Year Plan;

(b) if so, the amount allocated for this purpose in 1980-81 and 1981-82; and

(c) the names of the places, State-wise where such radio stations have been sanctioned, and the likely date by which each one of them would be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI) (a) to (c). There is an approved Plan proposal to set up 'Local Radio Stations' during the Sixth Five Year Plan at the following places:

(i) Diphu (Assam)